

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP(CAA) 1516/230-232/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 30.08.2018

NAME OF THE PARTIES: Emacity Trade Pvt Ltd

Section 230-232 of the Companies Act, 2013.

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**ORDER**

37. **CP(CAA) 1516/230-232/2018**  
**CP(CAA) 1517/230-232/2018**  
**CP(CAA) 1518/230-232/2018**  
**CP(CAA) 1519/230-232/2018**  
**CP(CAA) 1520/230-232/2018**

The Company Petition admitted. List this matter on 5.9.2018.

Sd/-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)